Annexure-7

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of operational creditors (Government dues)

(Amount in ₹)

SI. No.	Details of clai	imant	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual	Amount of claim under verification	Amount of claim	Remarks, if any
										dues, that may be set off		not admitted	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
N.A.	N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Insolvency Professional and Culture Professional and Noor 1612011